

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 54 OF 2018**

**Dated : 15<sup>th</sup> March, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Jaiprakash Power Ventures Limited** .... **Appellant(s)**  
**Vs.**  
**Madhya Pradesh Electricity Regulatory Commission** .... **Respondent(s)**  
**& Ors.**

Counsel for the Appellant(s) : Shri Venkatesh  
Mr. Somesh Srivastava  
Ms. Nishtha Kumar  
Mr. Ashok Shukla (Rep.)

Counsel for the Respondent(s) : Mr. Aashish Anand Bernard  
Mr. Paramhans Sahani for R-2

**ORDER**

Heard the learned counsel appearing for the Appellant.

List the matter for hearing on **25.03.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/bn*

**(Justice N.K. Patil)**  
**Judicial Member**